

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1950
ANSWERED ON:09.03.2015
FACILITIES AND SECURITY TO TOURISTS
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Will the Minister of TOURISM be pleased to state:

- (a) whether there is a constant increase of foreign tourists in the country including UttarPradesh;
- (b) if so, the measures taken by the Government to facilitate tourists by creating proper atmosphere with ample amenities and cleanliness at tourist places;
- (c) whether the Government proposes to develop world famous pilgrimage Naimisharannya and Mishrikh as a tourist place; and
- (d) if so, the details thereof and the time by which it is likely to be developed?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a): Yes, Madam. The number of Foreign Tourist Arrivals (FTAs) in the country, which includes the arrivals to Uttar Pradesh, has registered positive growth during each of the last five years. The number of FTAs along with the growth rate over previous year during 2010, 2011, 2012, 2013 and 2014 are as follows:

Year FTAs (in million) Growth Rate (%)

2010	5.78	11.8
2011	6.31	9.2
2012	6.58	4.3
2013	6.97	5.9
2014	7.70	10.6

(P)

P: Provisionally revised as per Bureau of Immigration

(b): The steps taken by Ministry of Tourism to facilitate tourists are as follows:

i. Central Financial Assistance:

Ministry of Tourism operates various schemes through which Central Financial Assistance (CFA) is provided to States/UTs and other central agencies for overall development of tourism infrastructure in the country.

ii. Cleanliness and Hygiene:

To tackle the problem of hygiene and cleanliness at tourist destinations, the Ministry of Tourism has taken the initiative of launching the Campaign Clean India with a vision to ensure an acceptable level of cleanliness and hygiene practices at tourist destinations. This campaign is to be sustained through adoption and involvement of private and public sector stakeholders as a part of their Corporate Social Responsibility (CSR).

iii. Safety of Women Tourists:

The Ministry of Tourism had advised the State Governments/Union Territory Administrations to set up Tourist Police at prominent tourist spots. As a result, the State Governments/UT Administrations of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu & Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police, in one form or the other.

An advisory has been posted on the Ministry of Tourism website www.incredibleindia.org indicating that India remains safe destination for international Tourists including women tourists.

iv. Trained Language Speaking Guides:

Selection and Training of Regional Level Tourist Guides including linguist guides is an ongoing process and the Ministry conducts the training programmes, through the Indian Institute of Tourism & Travel Management (IITTM), periodically.

(c) and (d): Development and promotion of tourism including the pilgrimage places is primarily the responsibility of the State Governments/UT Administrations.

However, the Ministry of Tourism provides Central Financial Assistance (CFA) to States/UTs for the tourism projects including those for pilgrimage places prioritized in consultation with them subject to availability of funds, inter-se priority, adherence to the scheme guidelines and liquidation of pending utilization certificates against the funds released earlier.

The details of projects sanctioned for Naimi- sharannya during 2011-12 are as follows:

(`in lakh)

Name of Project	Amount Sanctioned	Amount Released
Beautification and Development of Naimisharannya-Kshetra at Sitapur in Uttar Pradesh	262.49	209.99
Total	262.49	209.99